

LIST OF BUSINESS

THURSDAY, THE 9TH MARCH, 2023
AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. CALLING ATTENTION NOTICES

1. **SH. DINESH KUMAR CHADHA, MLA:-** to draw the attention of the Minister for Transport towards the permission being denied to the truckers' from Punjab to carry goods from Himachal Pradesh to Punjab.

(No. 21)

2. **SMT. SARVJIT KAUR MANUKE, MLA:-** to draw the attention of the Minister for Transport towards the barring of advertisement of Tobacco and other narcotic harmful substances on the public transport.

(No. 29)

3. i) **S. TRIPAT RAJINDER SINGH BAJWA, MLA** }
ii) **S. BALWINDER SINGH DHALIWAL, MLA:-** } to draw the attention of the Minister for Health and Family Welfare towards non-receipt of cancer relief funds by cancer patient in the State.

(No. 38)

III. PRESENTATION OF REPORTS

1. **THE CHAIRMAN, COMMITTEE ON PUBLIC ACCOUNTS** to present the
- i) 213th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2017-18 and the Report of the Comptroller and Auditor General of India for the year 2017-18 (Civil) relating to the Department of Labour; and
- ii) 214th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2014-15 and the Report of the Comptroller and Auditor General of India for the year 2014-15 (Revenue-Receipts) relating to the Department of Revenue, Rehabilitation and Disaster Management.
2. **THE CHAIRMAN, COMMITTEE ON PUBLIC UNDERTAKINGS** to present the 120th Report of the Committee on Public Undertakings on the Audit Para's appearing in the Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sectors) for the year 2017-18 relating to the Punjab State Bus Management Company Limited (PUNBUS).

P.T.O.

IV. RESOLUTIONS

1. Dr. Charanjit Singh, MLA This House recommends to the State Govt. to take up the matter with the Central Government to stop the looting of the people due to sale of medicines in the State on M.R.P fixed at exorbitant rates.
2. Smt. Sarvjit Kaur Manuke, MLA This House strongly recommends to take up the matter with the Central Government to declare Shaheed Kartar Singh Sarabha, Shaheed Bhagat Singh and Shaheed Udham Singh Ji as National Martyr because of whom we are enjoying freedom today.
3. Dr. Nachhatar Pal, MLA This House recommends to the State Govt. to take immediate action to allot free land/plots from common village lands for construction of houses for homeless people, for agriculture, for earning livelihood to landless natives in the State or to provide Government Jobs.
4. S. Sukhwinder Singh Kotli, MLA This House recommends to the State Government to take immediate steps towards creating employment opportunities in the State in order to check the youth from migrating abroad.
5. Dr. Sukhwinder Kumar, MLA This House recommends to the State Government to take appropriate measures to prevent the dreadful diseases amongst the youth due to overdose of drugs or drug abuse leading to tragic deaths.
6. S. Balwinder Singh Dhaliwal, MLA This House recommends to the State Government to come out with a comprehensive plan to curb the drug trafficking, its abuse amongst the youth in the State, for de-addiction and rehabilitation of the affected people.
7. S. Manpreet singh Ayali, MLA This House strongly recommends to the State Government to immediately start providing unemployment allowance of Rs. 5000/- per month to all the unemployed youth of the State as per the pre-announced programme.
8. Smt. Ganieve Kaur Majithia, MLA This House recommends to the State Government to start providing Rs. 1000/- per month immediately to all the women above 18 years of age in the State as per the guarantee announced by the Aam Aadmi Party earlier.

Contd..3/.

9. Sh. Sandeep Jakhar, MLA
This House recommends to the State Government to come out with a comprehensive plan to curb the drug trafficking, its abuse amongst the youth in State, for de-addiction and rehabilitation of the affected people.
10. S. Amrinder Singh Raja
Warring, MLA
This House recommends to the State Government to take immediate steps towards creating employment opportunities in the State in order to check the youth from migrating abroad.

**CHANDIGARH:
THE 7TH MARCH, 2023.**

**SURINDER PAL,
SECRETARY.**
